



## HIGH COURT OF KARNATAKA, KALABURAGI BENCH

### Schedule-I of Rules for Video Conferencing for Courts-2020

1. All participants shall wear sober attire consistent with the dignity of the proceedings. Advocates shall be appropriately dressed in professional attire prescribed under the Advocates Act, 1961. Police officials shall appear in the uniform prescribed for police officials under the relevant statute or orders. The attire for judicial officers and Court staff will be as specified in the relevant rules prescribed in that behalf by the High Court. The decision of the Presiding Judge or officer as to the dress code will be final.
2. Proceedings shall be conducted at the appointed date and time. Punctuality shall be scrupulously observed.
3. The case will be called out and appearances shall be recorded on the direction of the Court.
4. Every participant shall adhere to the courtesies and protocol that are followed in a physical Court. Judges will be addressed as "Madam/Sir" or "Your Honour". Officers will be addressed by their designation such as "Bench Clerk/Court Officer". Advocates will be addressed as "Learned Counsel/Senior Counsel".
5. Advocates, Required Persons, parties in person and other participants shall keep their microphones muted till such time as they are called upon to make submissions.
6. Remote Users shall ensure that their devices are free from malware.
7. Remote Users and the Coordinator at the Remote Point shall ensure that the Remote Point is situated in a quiet location, is properly secured and has sufficient internet coverage. Any unwarranted disturbance caused during video conferencing may if the Presiding Judge so directs render the proceedings non-est.
8. All participants' cell phones shall remain switched off or in airplane mode during the proceedings.
9. All participants should endeavour to look into the camera, remain attentive and not engage in any other activity during the course of the proceedings.



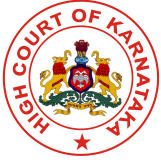
September 26, 2024, 7:53 PM

## HIGH COURT OF KARNATAKA, KALABURAGI BENCH

Court Halls VC Schedules for 27/09/2024

**Note: No person other than the Advocates and the parties-in-person listed in the cause list shall login to the Court Hall Video Conference, unless specifically permitted.**

Sl.N	Bench Description	VC Link Details
1	HONBLE JUSTICE K NATARAJAN, CH-3, Cause List No. 1, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:5850212398 Passcode:217357
2	HONBLE JUSTICE K NATARAJAN AND HONBLE JUSTICE RAMACHANDRA D. HUDDAR, CH-3, Cause List No. 1, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:5850212398 Passcode:217357
3	HONBLE JUSTICE SURAJ GOVINDARAJ, CH-4, Cause List No. 1, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:3949502880 Passcode:870726
4	HONBLE JUSTICE SURAJ GOVINDARAJ, CH-4, Cause List No. 2, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:3949502880 Passcode:870726
5	HONBLE JUSTICE SURAJ GOVINDARAJ, CH-4, Cause List No. 3, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:3949502880 Passcode:870726
6	HONBLE JUSTICE N.S.SANJAY GOWDA, CH-5, Cause List No. 1, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:4887811733 Passcode:984713
7	HONBLE JUSTICE ANANT RAMANATH HEGDE, CH-6, Cause List No. 1, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:8224255739 Passcode:563310
8	HONBLE JUSTICE M.G.S.KAMAL, CH-6, VIDEO CONFERENCING-LIST-2, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:8315525145 Passcode:880422

**HIGH COURT OF KARNATAKA, KALABURAGI BENCH**

Court Halls VC Schedules for 27/09/2024

**Note: No person other than the Advocates and the parties-in-person listed in the cause list shall login to the Court Hall Video Conference, unless specifically permitted.**

<b>Sl.N</b>	<b>Bench Description</b>	<b>VC Link Details</b>
9	HONBLE JUSTICE RAMACHANDRA D. HUDDAR, CH-7, Cause List No. 1, Time:10:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:7588815861 Passcode:528999
10	ADDITIONAL REGISTRAR JUDICIAL, CH-99, Cause List No. 1, Time:11:30 AM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:2925213830 Passcode:530761
11	HONBLE JUSTICE MOHAMMAD NAWAZ, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:6283246608 Passcode:609710
12	HONBLE JUSTICE M.NAGAPRASANNA, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:9570114050 Passcode:861545
13	HONBLE JUSTICE R.NATARAJ, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:8107279064 Passcode:326909
14	HONBLE JUSTICE S RACHAIAH, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:5096453018 Passcode:705773
15	HONBLE JUSTICE M.G.S.KAMAL, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:8315525145 Passcode:880422
16	HONBLE JUSTICE C M JOSHI, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:5767653874 Passcode:825456
17	HONBLE JUSTICE VENKATESH NAIK T, VC ROOM, VIDEO CONFERENCING, Time:02:30 PM	<a href="https://zoom.us/join">https://zoom.us/join</a> Meeting ID:3486481507 Passcode:782254

**Note: No person other than the Advocates and the parties-in-person listed in the cause list shall login to the Court Hall Video Conference, unless specifically permitted.**

**BY ORDER OF HON'BLE THE CHIEF JUSTICE****Sd/-****(K S Bharath Kumar)****Registrar General**